

**GOVERNMENT OF INDIA
SHIPPING
LOK SABHA**

UNSTARRED QUESTION NO:2613
ANSWERED ON:12.03.2015
UNUSED PORTS
Girri Shri Maheish

Will the Minister of SHIPPING be pleased to state:

- (a) whether the Government has taken steps for reviving unused ports to increase coastal shipping;
- (b) if so, the details thereof;
- (c) the amount estimated for rebuilding of these ports;
- (d) whether the Government intends to involve private investment to ease the financial burden on States; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI PON. RADHAKRISHNAN)

(a)to(c): No, Madam. As per the constitutional framework, Major Ports are under the control of the Central Government and there is no unused Major Port in the country. Moreover, Government of India has approved a new Central Sector Scheme for providing support to Major Ports for creation of infrastructure to promote coastal shipping. Financial assistance is given under the Scheme in the form of grant-in-aid for construction/upgradation of coastal berths and capital dredging for deepening of coastal berths and navigational channels. In addition priority in berthing as well as discount on Port charges are provided for coastal vessels in Major Ports. All non-major ports are under the jurisdiction of State Governments.

(d)&(e): In both Major and non-major ports, private investment through Public Private Partnership (PPP) mode is the preferred mode for developing port infrastructure and most of the infrastructure has been developed through Public Private Partnership. In Major Ports in the last 2 years (2012-13 & 2013-14), 26 projects were awarded under PPP mode entailing an investment of Rs.15483.60 crores.